

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1227(KB)2019
IA(I.B.C)/2000(KB)2023, IA(I.B.C)/1860(KB)2023,
IA(I.B.C)/59(KB)2024, IA(I.B.C)/1238(KB)2023,
IA(I.B.C)/979(KB)2022, IA(I.B.C)/1125(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	TRUX APP PVT. LTD VS SAFE CARGO MOVERS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conference/physically)

Mr. Shaunak Mitra, Adv.] For the Liquidator
Mr. Dripto Majumdar, Adv.]
Ms. Shreya Choudhary, Adv.]
Mr. Surendra Kumar Agarwal, Liquidator]

Ms. Bidisha Achari, AR.] For Respondent No. 4 in IA 1125/2022

Ms. Shivangi Thard, Adv.] for Respondent No. 5 in IA 1125/2022

Ms. Madhuri Pandey, PCS] for the Respondent 1,2,3 in
Mr. Yash Dalmia, Adv.] IA 1125(KB) 2022

Ms. Madhuri Pandey, PCS] for the Respondent No 1 and 2 in
Mr. Yash Dalmia, Adv.] IA 979(KB) 2022

ORDER

1. Ld. Counsel/Professional for the parties present.
2. IA(IBC)/2000(KB)2023
 - a) None appears for the Applicant in this IA. Await presence.
 - b) In the meantime, hard copy of this IA be filed with the Registry.

3. IA(IBC)/1860(KB)2023 & IA(IBC)/1238(KB)2023
 - a) We are not able to hear Ld. Counsel appearing for the Applicant virtually because of technical glitch at his end. Therefore these IAs adjourned to **22.03.2024**.
4. IA(IBC)/59(KB)2024
 - a) This IA has been filed by Liquidator for placing on record the 4th Progress Report which is at Page no.16 onwards. This IA is accompanied by an affidavit of Liquidator which is at Page no.23 to 56. The 4th Progress Report is taken on record and this IA is accordingly allowed and disposed of.
5. IA(IBC)/979(KB)2022
 - a) Ld. Counsel appearing for the liquidator states that the Respondents have furnished the Chart giving response to the list of documents/information sought by the liquidator.
 - b) We direct the Respondents to place on record the Chart by way of affidavit within one week.
 - c) Post this matter thereafter on **22.03.2024**.
6. IA(IBC)/1125(KB)2022
 - a) Appearing Respondent has filed his Report.
 - b) Post this IA for hearing on **22.03.2024**.
7. Post this matter along with remaining IAs on **22.03.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)